

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/117/2016
NAME OF THE PETITIONER(S) : M/s Comfort Intech Limited & 3 others
NAME OF THE RESPONDENT(S) : M/s Ravi Kumar Distilleries Limited & 12 others
UNDER SECTION : 397/398, 235(2) and 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	KAMAL AGRAWAL	FCA - AR Respondent	Kamal Agw
2	A. M. Sridharan	Counsel for Petitioner	A. M. Sridharan

ORDER

Counsels for both the parties are present and prayed for time for making final submissions. Put up on **20.11.2017 at 10.30 A.M.**

- Sdr -
MEMBER (TECHNICAL)
ghk

- Sdr -
MEMBER (JUDICIAL)